

From,

**Rajiv Sharma, HJS,
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 94 /JR(S)/2015 Dated: Allahabad: February 11, 2015

**Subject: Regarding nomination for 05 days “Managerial Effectiveness”
Training Programme for Judicial Officers at IIM, Lucknow.**

Sir,

In continuance of Court's letter no. 93/JR(S)/2015 dated 10.02.2015, on the above subject, I am to say that the venue mentioned in 05 days “Managerial Effectiveness” Training Programme scheduled from 23.02.2015 to 27.02.2015 at Institute of Judicial Training & Research, U.P., Lucknow be read as IIM, Lucknow.

I am therefore to request you to take necessary steps accordingly.

Yours faithfully

Sd/-

Joint Registrar (Judicial) (Services)

No. 94 (i)/JR(S)/2015 dated: February 11, 2015

In continuance of Court's endorsement no. 93 (i)/JR(S)/2015 dated 10.02.2015, copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow with the request to kindly inform Sri Amar Jeet Tripathi, Special Secretary & Addl. L.R. (Judicial & Legislative), Sri Tanvir Ahmad, Special Secretary & Addl. L.R. (Sansdiya Karya), Sri Badam Singh, Special Secretary & Addl. L.R. (Legislative & Parliamentary Affairs), Sri Jai Prakash Singh-II, Special Secretary & Addl. L.R. (Judicial & Legislative) accordingly and direct them to report at IIM, Lucknow on the scheduled date, for participation in the aforesaid training.
2. Sri Kamal Kishore Sharma, District & Sessions Judge, Etah, Sri Chintamani Tewari, District & Sessions Judge, Ballia, Sri Rang Nath Pandey, District & Sessions Judge, Siddharth Nagar, Dr. Rama Shanker Tripathi, Judicial Member, Commercial Tax Tribunal, Varanasi, Smt. Poonam Sikand, Special Secretary & Additional L.R. (Legal Cell), Advocate General Office, Government of U.P., Allahabad and Smt. Poonam, Law Officer (Women), U.P Rajya Mahila Ayog, Lucknow with the request kindly to report at IIM, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
3. All the District & Sessions Judges with request to kindly inform the officer concerned accordingly and direct them to report at IIM, Lucknow on the scheduled date, for participation in the aforesaid training.
4. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial) (Services)